

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1136
(TO BE ANSWERED ON THE 31st July 2023)

PASSENGER SERVICE CHARGES AT DIFFERENT AIRPORTS

1136. DR. C.M. RAMESH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the rates of Passenger Service Charges at different airports in the country during the last three years, the details thereof; and
(b) the criteria fixed for determining Passenger Service Charges and whether Government proposes to rationalise such charges for the benefit of air passengers, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): The Passenger Service Fee (PSF) consists of two components - Security and Facilitation. The PSF (Security) component has been converted into Aviation Security Fee (ASF) and is managed and utilised by the National Aviation Security Fee (NASF) Trust, a non profit trust, to discharge its fiduciary duty of providing aviation security services through designated central and / or state security forces at the Airports on PAN India Basis. The PSF (Facilitation) component has also been merged with User Development Fee at the airports. Therefore, presently no PSF is being collected at the airports.
